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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : EP 793/07  
PETITION NUMBER : TP 95/16  
NAME OF THE PETITIONER(S) : DONAMAN INTERNATIONAL  
PANAMA SA  
NAME OF THE RESPONDENT(S) : VENLON ENTERPRISES LTD. &  
5 OTHERS  
UNDER SECTION : 111A

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1. ANDRE PETER  
9886695823

For R1, R3, R5



Counsel for Respondents are present. Notices issued to the petitioner and the counsel for petitioner is not yet returned.

Await. Posted to 14.02.2017.

  
MEMBER (J)

  
MEMBER (T)